

chinery to look into the collection and utilisation of party funds; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). While there is no such specific proposal to set up any independent machinery to look into the collection and utilisation of party funds, the Government are anxious that matters concerning collection of funds by political parties, maintenance of accounts in relation thereto, audit and publication of such audited accounts should be examined.

### Heavy and Large Scale Industries Apex of an Economic Structure

1228. SHRI PAKKESWAR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to make heavy or large scale industries in course of time the apex of an economic structure with agriculture handicrafts, village and cottage industries as its basis; and

(b) if so, the details of action taken or proposed to be taken in this regard?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The Government's policy has been to build up an economic structure where the various sectors of industry play a complementary role for achieving the national objectives of growth, social justice and self-reliance. In pursuance of this policy certain specific fields in the industrial sector which are of basic, critical and strategic importance to the national economy have been identified and undertakings coming within the purview of MRTP Act and FERA are allowed entry in these fields. Small and medium entrepreneurs are encouraged to set up capacities in the remaining fields in addition to those

which are open to the undertakings covered by the provisions of MRTP Act and FERA. In order to achieve complementarity between the various sectors of industry, Government's policy has been to establish forward and backward linkages where larger and smaller undertakings derive mutual advantages by their inter-dependence.

### Tax collection campaign by underground Nagas

1229. SHRI M. RAM GOPAL REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that underground Nagas have intensified their tax collection campaign to raise funds for the underground's cause; and

(b) if so, the steps taken by Government to check these activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No Sir. There have been no such reports.

(b) Does not arise.

### Central Government Employees Consumer Cooperative Society

1230. SHRI SHIV SAMPATI RAM: the Minister of HOME AFFAIRS be pleased to state:

(a) the annual assistance provided by Government towards the salary etc. for staff of the Central Government Employees Consumers Cooperative Society Ltd., New Delhi;

(b) whether the Society is incurring heavy losses;

(c) the total amount of accumulated loss and the loss suffered each year during the last three years;

(d) the efforts made to check the expenses of the Society so as to have control on the losses; and